

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 306 of 1997

Present : Hon'ble Mr. D.C. Verma, Vice-Chairman
Hon'ble Mr. Sarweshwar Jha, Administrative Member

S. Trinadha Rao & Ors.

- VS -

S.E. Railway

For the Applicants : None

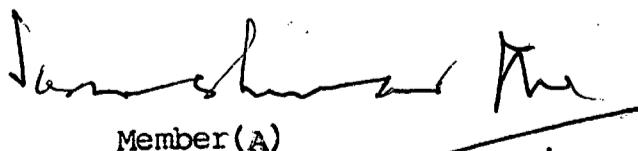
For the Respondents : Mr. S. Chowdhury, Counsel

Date of Order : 13-09-2004

ORDER

MR. D.C.VERMA, VC

None is present on behalf of the applicants. Mr. S. Chowdhury, Id. Counsel is present on behalf of the respondents. On previous date, Sri A.K. Banerjee, Id. Counsel appeared and sought time to file power on behalf of the applicants. But no power has been filed till date. Hence, none is present on behalf of the applicants. It appears that the applicants have lost interest in prosecuting the matter. Therefore, the O.A. is dismissed for non-prosecution.


Member (A)


Vice-Chairman

DKN